

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125(Pt.)/2008/ 1358 /A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Joel Joseph Denga,
District & Sessions Judge,
Aizawl Judicial District.

Dated Guwahati, 7th March, 2018.

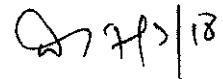
Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter dated 27.02.2018

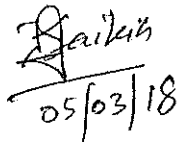
Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 08.03.2018, 09.03.2018 and 12.03.2018 along with station leave permission has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)


05/03/18